

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1729/2006

SHIV GOPAL SAH @ SHIV GOPAL SAHU

Petitioner(s)

VERSUS

SITA RAM SARAUGI AND ORS.

Respondent(s)

(With office report )

Date: 21/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Bhaskar Y. Kulkarni,Adv.

For Respondent(s)

Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following

O R D E R

Await service.

It has been submitted by the learned Advocate Dr. Kailash Chand that he will  
comply with the office report within four weeks.

List again on 16.1.2007.

(B.SUDHEENDRA KUMAR)

REGISTRAR

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